

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 111 OF 2019 &  
IA NOs. 935, 1274, 1573 & 1626 OF 2019**

**Dated : 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Lupin Ltd. & Anr.**

**... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anshuman Sharma  
Mr. Vishesh Dhundia

Counsel for the Respondent(s) : Ms. Pratiti Rungta  
Mr. Shivankuar Shukla for R-1

Mr. Ashish Singh  
Mr. Anup Jain  
Mr. S. Rama for R2

Ms. Swapna Seshadri  
Mr. Anand K. Ganesan for R3

**ORDER**

As agreed by learned counsel for the parties, list the matter on **04.11.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*